

REVISED

ITEM NO.1

REGISTRAR COURT. 1

SECTION II

**S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS**

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 1221/2021

JAGDISH

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

IA No. 187637/2019 - EXEMPTION FROM FILING O.T.)

Date : 10-01-2023 These matters were called on for hearing today.

For Appellant(s)

Mr. Yadav Narender Singh, AOR

For Respondent(s)

**Mr Harsh Pratap Shahi, Adv.
Mr. Sarvesh Singh Baghel, AOR
Mr Dev Pratap Shahi, Adv.
Mr Ram Shiromani Yadav, Adv.**

**UPON hearing the counsel, the Court made the following
O R D E R**

Sole respondent has filed counter affidavit.

**Original records have been received from the High Court and
Trial Court.**

Parties may file additional documents, if any,

**Registry to process the matter for listing before the
Hon'ble Court as per rules.**

**H. SHASHIDHARA SHETTY
Registrar**

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H. SHASHIDHARA SHETTY
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